

(21)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : TP(HC)/194/CAA/2017

PETITION NUMBER :

NAME OF THE TRANSFEROR1 : GEOGIT FINANCIAL MANAGEMENT SRV PVT LTD  
NAME OF THE TRANSFEROR2 : GEOGIT FINANCIAL DISTRIBUTION SRV PVT LTD

NAME OF THE TRANSFEREE : GEOGIT INVESTMENT SERVICES LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ADV SIVKUMAR NAINAN OMMENT  
ADV SHERAY SAMUEL OMMENT



**ORDER**

Counsel for petitioner present and made his arguments. Time extended at request for making submissions in relation to objections made by the Official Liquidator, High Court of Kerala. Put up on 15.11.2017 at 10.30 A.M.

-sd/-  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc